

ORDER SHEETO.A/MA/RA/CP NO. 556 OF 2006Applicant/s S. A. K. Savita Respds. V. O. J. 200Advocate for Applicant/s S. S. K. Gupta Advocate for Respondent/s S. S. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 11
No. Regainder Affidavit has been received So far. 11-2-09	<u>Dt. 17.02.09</u> List revised. None is present for the applicant. Matter pertains to the year 2006. OA is accordingly dismissed in default and for non-prosecution. (A. K. Gaur) J.M	